

(b) whether any further loans are under negotiation with U.S. A.I.D.?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) The total amount of development loans received so far from U.S. A.I.D. (including its predecessor Agency known as the Development Loan Fund) is \$2416.25 million.

(b) Yes, Sir.

#### ASIAN DEVELOPMENT BANK

\*474. SHRI HARISH CHANDRA MATHUR: Will the Minister of FINANCE be pleased to state:

(a) whether the Asian Development Bank has drawn up any programme and made allocations for agricultural development;

(b) whether any controversies have arisen in this connection; and

(c) what benefits India is likely to derive from the programme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) No, Sir. However, the Board of Directors of the Bank has approved, in principle, the idea of creating a special fund under the auspices of the Bank for agricultural development of the developing member countries. Details such as the quantum of the fund, amount of contributions from various countries, the procedure for disbursement out of the fund etc. have not yet been worked out.

(b) While differing views about the scope of the fund were held while it was being discussed, we are not aware of any controversy on the decision.

(c) As the special fund is not yet set up, it is not possible at this stage to indicate, the benefits which India may derive from the programme.

#### इंगलिस्तान से प्राप्त ऋण की अदायगी के लिए मोहलत

\*475. श्री राम सहाय: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि इंगलिस्तान ने भारत को दिए गए ऋण में से 24 करोड़ रुपये की किस्तों की अदायगी को कुछ वर्षों के लिए मुलतबी कर दिया है; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो उस पर कितना ब्याज देना पड़ेगा?

†[MORATORIUM ON LOANS FROM U.K.]

\*475. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the United Kingdom has allowed a moratorium of a few years for the payment of Rs. 24 crores as instalments against the loan given by her to India; and

(b) if the answer to part (a) above be in the affirmative what would be the amount of interest payable thereon?]

वित्त मंत्रालय में राज्य मंत्री (श्री के. सी० पन्त): (क) ब्रिटेन की सरकार ने, ऋण-परिशोध और सामान्य प्रयोजनों के लिए सहायता के तौर पर 21 जुलाई, 1967 को 120 लाख पौण्ड (15.2 करोड़ रुपये) का एक ऋण दिया है। इस ऋण में से, हम 116 लाख पौण्ड (24.36 करोड़ रुपये) की रकम, ब्रिटेन के कुछ पुराने ऋणों के संबंध में, पहली अप्रैल, 1967 से पहली जुलाई, 1967 तक की अवधि में ब्रिटेन की सरकार को हमारे द्वारा पहले चुकाये गये मूल और ब्याज की रकम की वापसी के तौर पर, ले चुके हैं।

† [ ] English translation.